

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A No. 210/18	Raj WestPower Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	2071/2018 Dated 08/06/2018	23/07/2018	-	06/08/2018 Court-I
02.	IA 994/18 in DFR No. 1725/18 (IA 994/18 – Delay in filing)	Bihar Industries Association Vs. Bihar Electricity Regulatory Commission & Ors.	1725/2018 Dated 14/05/2018	24/07/2018	-	06/08/2018 Court-II
03.	IA 996/18 in DFR No. 1726/18 (IA 996/18 – Delay in filing)	Bihar Industries Association Vs. Bihar Electricity Regulatory Commission & Anr.	1726/2018 Dated 14/05/2018	24/07/2018	-	06/08/2018 Court-II
04.	A No. 212/18	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Ors.	1625/2018 Dated 07/05/2018	25/07/2018	-	06/08/2018 Court-I
05.	IA 997/18 in DFR No. 1707/18 (IA 997/18 - Delay in filing)	Indian Railways Vs. Tata Power Company Limited (Distribution) & Ors.	1707/2018 Dated 11/05/2018	25/07/2018	-	06/08/2018 Court-I
06.	A No. 213/18 & IA 999/18 (IA 999/18- Exemption from filing dim clear copy of annexures	Tata Power Delhi Distribution Limited Vs. Delhi Electricity Regulatory Commission	2036/2018 Dated 01/06/2018	26/07/2018	-	07/08/2018 Court-I
07.	A No. 214/18 & IA 1000/18 & IA 1001/18 & IA 1002/18 & IA 1003/18 (IA 1000/18 – Exemption from filing certified copy of the impugned order & IA 1001/18 – Exemption from filing Dim, Handwritten and illegible copies of annexures & IA 1002/18 – Exemption from numbering and filing certain annexures & IA 1003/18 –For Stay)	BSES Yamuna Power Limited Vs. Delhi Electricity Regulatory Commission	2044/2018 Dated 04/06/2018	26/07/2018	-	07/08/2018 Court-I

08.	IA 1010/18 in DFDR No. 1831/18 (IA 1010/18 – Delay in filing)	Century Rayon Vs. The Maharashtra Electricity Regulatory Commission	1831/2018 Dated 21/05/2018	26/07/2018	-	07/08/2018 Court-II
09.	A No. 215/18 & IA 1020/18 (IA 1020/18 – Exemption from filing certified copy of the impugned order)	India Wind Turbine Manufactures Association Vs. Tamil Nadu Electricity Regulatory Commission & Ors.	1918/2018 Dated 25/05/2018	26/07/2018	-	07/08/2018 Court-II
10.	IA 1021/18 in DFR No. 2062/18 (Delay in filing)	RattanIndia Power Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	2062/2018 Dated 06/06/2018	27/07/2018	-	08/08/2018 Court-I
11.	A No. 216/18	Raj WestPower Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	2308/2018 Dated 06/07/2018	27/07/2018	-	08/08/2018 Court-I

**By Order
Sd/-
Dy. Registrar**

Dated: 01/08/2018